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THE MINISTER OF LABOUR AND **REHABILITATION (SHRI R K. KHADIL-**KAR): (a) to (c). The Marmagoa Waterfront Workers' Union had served a strike notice on the Marmagoa Dock Labour Board and the Administrative Body of the Marmagoa Dock Labour Board on the 26th April, 1971, over a charter of demands relating to increase in minimum guarantee wages, attendance allowance, leave facilities medical facilities, night weightage/night co-efficient allowance and gang leader discussions wages. Consequent upon between the stevedores and the Union, the Union has withdrawn the strike notice with a view to pursue and settle the matter amicably with the Dock Labour Board.

## Misappropriation of ESI Contributions in M/s. Somusundaram Mills Private Limited, Coimbatore

2394. SHRI CHANDRA HALDER Will the Minister of LABOUR AND RE-HABILITATION be pleased to state :

(a) whether the attention of Government has been drawn to the misappropriation of 15 thousand rupees of Employees State Insurance contributions of workers of M/s. Somasundaram Mills Private Limited. Coimbatore, Tamilnadu, by the Management; and

(b) if so, the steps taken by Government to collect the money and prosecute the management ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADIL-KAR) (a) and (b). The collection of contributions payable under the Employees' State Insurance Act, 1948 is the statutory responsibility of the Employees' State Insurance Corporation. The Corporation authorities are collecting the necessary information from the Regional Office at Madras.

# राष्ट्रीय ईल्वन नीति सम्बन्धी समिति के मध्यक्ष का त्यागपत्र

2395. श्री खटल विहारी वाजपेयी : श्री पी. गंगावेव :

क्यन इस्पाल सीर साम मंत्री यह बलाने

कृपा करेंगे कि :

(क) क्या राष्ट्रीय ईन्धन नीति सम्बन्धी समिति के अध्यक्ष ने हाल ही में अपना त्याब पत्र दे दिया है ; और

(ख) यदि हो, तो इस के क्यां कारण है?

इस्पात और खान मंत्राखय में राज्य मंत्री (श्री झाहनवाज सां) (क) : जी, हां।

(ख) उन्होने बताया है कि वह समिति के कार्य हेन समय देने मे असमर्थ है।

Geological Survey in Manipur

2396. SHRI N. TOMBI SINGH : Will the Minister of STFLL AND MINLS be pleased to state ;

(a) whether any comprehensive Geological Survey has been conducted in Man pur so far; and

(b) if so, the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAH NAWAZ KHAN): (a) and (b). A preliminary survey of the territory of Manipur has already been done by the Geological Survey of India. As a result of the survey, occurrences of limestone at Ukhrul, Hungdung, Kasam in Ukhrul subdivision and Pallol, Chapi, Karong in Tengungpal sub-division ; nickle-copper at Nangau Ningthi and Kongal Thana and chromite in Serpentine rocks around Kwatha and Nepali Basti ; salt springs in Thoubal sub-division have been located. The reserves of limestone deposits are estimated at more than 3 million tonnes.

Systematic re-survey of the territory and detailed investigations of limestone deposite by pitting and drilling is in progress.

## Extension of Medical facilities to pensioners through Employees Sists Insurance Hospitals

2397. SHRIMATI BIRMA GHOSH : Will the Minister of LABOUR AND, **REHABILITATION** be pleased to state :

(a) whether Government have any plan to extend the Health Schemes to the pensioners and their families throughout India, through Employees State Insurance hospitals; and

(b) if so, the main features thereof?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KADIL-KAR) : (a) No.

(b) Does not arise.

Geological Survey Re : Mineral Resources

2398. SHRI A. K GOPALAN : Will the Minister of STEEL AND MINES be pleased to state ;

(a) whether the Geological Survey of India conducted any survey about the mineral resources in India ; and

(b) if so, the findings thereof, Statewise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). The Geological Survey of India has been carrying out systematic surveys for mineral deposite in the country since its inception in 1851 and as a result thereof substantial quantities of various minerals have been located and proved.

A statement showing important mineral deposits located in each State is laid on the Table of the House. (*Placed in Library. See No.* LT-435, 171)

### International Tin Agreement

2399. SHRI BRIJ RAJ SINGH KOTAH : Will the Minister of STEEL AND MINES be pleased to state ;

(a) whether India is a party to the International Tin Agreement;

(b) whether Russia has also joined the International Tip Agreement ; and (c) if so, whether Russia's entry will help the countries concerned, and if so, in what manner?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). Yes, Sir.

(c) The increased membership of the Tin Agreement by the entry of Russia will help in increasing international cooperation in the tin trade.

## Supply of Rice from Orissa to West Bengal

2400. SHRI CHINTAMANI PANI-GRAHI: Will the Minister of AGRI-CULTURE be pleased to state :

(a) whether Government are aware of the recent policy of Government of Orissa to allow private traders to procure and export rice from Orissa to West Bengal and to other States;

(b) whether Government of India brought it to the notice of the State Government that such a policy will hamper the work of procurement of the Food Corporation there; and

(c) if so, to what effect ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P SINDE): (a) to (c). No general order has been issued by the State Government allowing private traders to procure and export rice from Orissa to other States. The State Government, however, allowed the export of 3000 tonnes of rice procured by them to West Bengal through trade, as this rice could not be disposed of through the public distribution system. The export of this small quantity has not hampered the rice procurement through Food Corporation of India.

#### Purchase of rough Diamonds from Ghana by National Mineral Development Corporation

2401. SHRI YAMUNA PRASAD, MANDAL: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Starred Question No. 699 on the 14th December, 1970 regarding the